

S.No.15

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
07-06-2024 AT 10:30 AM**

CP(IB) No. 89/10/HDB/2024
u/s. 10 of IBC, 2016

IN THE MATTER OF:

Mr. Kandimalla Kumar Venkata Naga Prasad & Others in the matter of M/s.
Lazuline Biotech Pvt Ltd **...Petitioner**

C O R A M:-

DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

Learned PCS Mr Satish Kumar, for petitioner present through Video Conference.
Matter passed over.
Matter called again. Heard learned counsel for the petitioner.
For consideration, matter adjourned to 28.06.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)